Construction of houses for fishermen community

†3062. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

- (a) the funds released by Central Government for construction of Machua Awas (Housing for Fishermen) under Modern Fishermen Housing Scheme;
- (b) the number of houses constructed under the Scheme during the last five years, State-wise;
- (c) the amount of funds being provided by the State and Central Governments for construction of houses under the said Scheme;
- (d) whether any study has been conducted to find out the number of homeless fishermen in fishermen community; and
- (e) the target date set to provide accommodation to all the homeless fishermen under the said Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): (a) and (b) During the last five years, Central funds of ₹ 104.69 crore has been released to various State Governments/ Union Territories for construction of 18,920 Nos. of fishermen houses. The State-wise detail of funds released and number of fishermen houses constructed under the said scheme during the last five years is given in the Statement (*See* below).

(c) Under the "National Scheme of Welfare of Fishermen", a component of the Centrally Sponsored- Scheme 'Blue Revolution: Integrated Development and Management of Fisheries', financial assistance is provided to fishermen for construction of houses at par with Pradhan Mantri Awas Yojana (PMAY-Gramin) at the rate of ₹1.20 Lakh per unit to General States and at the rate of ₹1.30 Lakhs per unit to Himalayan and North Eastern States to be shared in the ratio of 60:40 and 90:10 between Central and State Government respectively. Further, as per the guidelines of Pradhan Mantri

[†]Original notice of the question was received in Hindi.

(d) and (e) Fisheries is a State subject and Government of India provides support to the State Governments/ Union Territories based on proposals received and availability of budgetary allocation. Ministry of Fisheries, Animal Husbandry and Dairying has not conducted any study in respect of homeless fishermen in the country and no target date has been fixed with regard to provision of accommodation to homeless fishermen.

Statement

State-wise details of fishermen benefited and financial releases made under the sub-component of Housing for Fishermen under the Blue Revolution Scheme during last 5 years (2014-15 to 2018-19)

Sl.	Name of the	Number of House	Amount Released
No.	States/UTs	Sanctioned	(in ₹ Lakh)
1	2	3	4
1.	Andhra Pradesh	2640	1,452.30
2.	Arunachal Pradesh	140	102.54
3.	Assam	325	374.87
4.	Bihar	1610	512.65
5.	Chhattisgarh	775	278.94
6.	Gujarat	203	97.50
7.	Himachal Pradesh	133	49.88
8.	Jammu and Kashmir	567	494.48
9.	Jharkhand	2901	1,526.99
10.	Kerala	1599	520.24
11.	Maharashtra	65	39.00
12.	Madhya Pradesh	612	266.75
13.	Manipur	156	101.97
14.	Mizoram	743	447.00
15.	Nagaland	540	321.00

Cattle insurance and livestock entrepreneurship programmes

3063. SHRI VIVEK K. TANKHA: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

- (a) whether Government has taken any steps for cattle insurance in order to insure the farmer/livestock producers against the loss of cattle;
 - (b) if so, the proposals for the implementation of the same; and
- (c) whether Government has taken any initiative for developing women entrepreneurship along the livestock value chain, as proposed in the report of the Working Group on Animal Husbandry and Dairying Twelfth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI SANJEEV KUMAR BALYAN): (a) and (b) Yes Sir. The 'Risk Management and Insurance' as component of sub-mission on livestock development of 'National Livestock Mission' is implemented in all the Districts of the country through the State Implementing Agencies such as State Livestock Development Board. The indigenous/ crossbred milch animals, pack animals (Horses, Donkey, Mules, Camels, Ponies and Cattle/ Buffalo Male) and other livestock (Goat, Sheep, Pigs, Rabbit, Yak and Mithun) are also under the purview of the 'Risk Management and Insurance. Benefit of subsidy is restricted to 5 animals per beneficiary per household for all animals except sheep, goat, pig and rabbit. In case of sheep, goat, pig and rabbit the benefit of subsidy is restricted based on 'Cattle Unit' and one cattle unit is equal to 10 animals *i.e.* for sheep, goat pig and rabbit.